

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

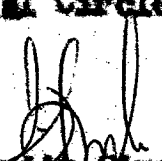
New Delhi, Dated: 19-4-80

CORRIGENDUM
INCOME TAX

No. 3251 (F.No.261/4/80-IT): In the Notification of the Central Board of Direct Taxes No. 3230 (F.No.261/4/80-IT) dated 2.4.80 for the jurisdiction of the Appellate Assistant Commissioners of Income-tax, Akola Range Akola, under column 2 of the Schedule

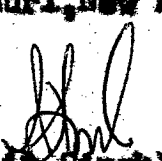
against entry "AAC, Akola Range, Akola" the following shall be added:-

Item No. 37. Income-tax Officer, Central Circle, Aurangabad.


(Harjit Singh)
Under Secretary
Central Board of Direct Taxes

Copy to:-

1. The Commissioner of Income-tax, Nasik/Nagpur.
2. The Manager, Govt. of India Press, Mayapuri, New Delhi.


(Harjit Singh)
Under Secretary
Central Board of Direct Taxes.